

of the Manipur-Silchar Road via Jiribam; and

(b) how many bridges are to be constructed to make it an all-weather Road ?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN) : (a) The development of only the Imphal-Jiribam sector (known as the new Cachar road) of the Manipur Silchar Road will be transferred from the Manipur P.W.D. to the Border Roads Organisation. It is not possible at this stage to indicate when the Border Roads Organisation will complete the construction of the Imphal-Jiribam sector as this will depend upon (i) the results of a survey which is in progress, (ii) availability of funds for the work, and (iii) the speed with which an organisation can be built up at Imphal by the Border Roads Organisation.

(b) Six major bridges over the rivers Tupul, Iycl, Irung, Barak, Makru and Jiri are required to be constructed.

SATYAGRAHIS ARRESTED IN SILIGURI

4924. SHRI DEVEN SEN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of Satyagrahis arrested in Sub-Divisional Court, Siliguri in February, 1968 demanding their right to be recognised as direct tenant under the West Bengal Estate Acquisition Act ;

(b) whether it is a fact that most of the persons affected are share-croppers from the area ceded to West Bengal from Bihar where they used to enjoy tenancy rights on the land they cultivated under the Bihar Tenancy Act ;

(c) whether it is a fact that landlords, variously armed and in collusion with the local police, are forcibly taking paddy from the field, assaulting men and torturing the people in various other ways; and

(d) if so, the actual rights of the share-cropper in areas ceded from Bihar and the steps contemplated to protect them ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (d). The information is being collected and will be laid on the Table of the House.

TOURISM IN INDIA

4925. SHRI MANIBHAI J. PATEL : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government have negotiated with the Government of Nepal to render help for development of Tourism in Nepal ;

(b) if so, the outcome of the talk; and

(c) the amount proposed to be given and whether it would be treated as a loan and if so, the terms and conditions of the loan ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARANSINGH) :

(a) to (c). During the recent visit to Kathmandu by the Minister of Tourism and Civil Aviation, some suggestions of co-operation with Nepal in the field of tourism were discussed. These suggestions included regional co-operation in tourist promotion publicity, improving facilities for pilgrims traffic between the two countries and the offer to extend technical advice and assistance to Nepal in its tourism development.

The discussions were preliminary in nature and no final decision on the nature and quantum of assistance has been taken.

TOURIST HOME

4926. SHRI V. NARASIMHA RAO : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the steps taken by Government to develop tourist Homes in the States and make them fit for foreigners as well as Indians ;

(b) the places which are to be developed for the purpose in Andhra Pradesh ; and

(c) the details of the scheme and the cost thereof ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) During the last 10 years the Central and State Governments have been constructing Tourist Bungalows at tourist centres where hotel accommodation does not exist. Tourist Bungalows Class I, suitable for foreign as well as upper-income-group home tourists, were financed and put up by the Central Government at 22 centres. Tourist Bungalows Class II suitable for lower

as well as middle income group tourists were put up through the State Governments, 50% of the cost of these bungalows being met by the Centre. These bungalows are being managed by the respective State Governments.

Tourist Holiday Homes/Camps were also put up by some State Governments to provide accommodation for middle income group home tourists at holiday centres. These were entirely financed by the State Governments under the State Plan programmes and are run by them.

(b) In the draft outline of the Fourth Five Year Plan on Tourism the following schemes were included for Andhra Pradesh in consultation with the State Government under Part II of the plan :

- (i) Integrated development of tourist facilities in Nagarjunasagar Konda area.
- (ii) Integrated development of Hyderabad.

(c) Details of the schemes mentioned under (b) above are awaited from the State Government.

INDIAN MILITARY COLLEGE,
DEHRADUN

4927. SHRI M. MEGHACHANDRA : Will the Minister of EDUCATION be pleased to state :

(a) whether the Government of Manipur have made repeated requests of sanction of the grant of scholarship to cadets from Manipur admitted to the Rashtriya Indian Military College, Dehradun.

(b) whether the Home Ministry has requested the Ministry of Education to have the matter expedited; and

(c) if so, the steps taken by Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : (a) to (c). Yes, Sir, the Government of Manipur have sent for Government of India's approval draft rules for the award of scholarships to cadets belonging to the Union Territory of Manipur and admitted to the Rashtriya Indian Military College, Dehra Dun. The draft rules are under consideration of the Government.

TENDERS FOR CATERING CONTRACT
ON

I. A. C. AND AIR INDIA

4928. SHRI KAMESHWAR SINGH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that tenders have been called to give catering for Air India/ Indian Air Lines Corporation ;

(b) if so, the names of the tenders ; and

(c) to whom the contract has been allotted ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

(a) and (b). I.A.C. has not called for any tenders for catering contract recently. On a selective basis, Air India have invited tenders from the following hotels and restaurants :

1. Ambassador Hotel
2. Gaylord Restaurant
3. Sun N Sand Hotel
4. Ritz Hotel
5. Taj Mahal Hotel
6. Natraj Hotel
7. Volga Restaurant
8. Ashoka Hotel
9. Imperial Hotel
10. Claridges Hotel
11. Oberoi Intercontinental Hotel.

(c) The contract has not yet been finalised.

JALGAON AERODROME

4929. SHRI S. S. SYED : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that the construction of an aerodrome at Jalgaon was sanctioned long ago ; and

(b) if so, the date when it is expected to commence ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH)

(a) No, Sir.

(b) Does not arise.